

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. C.P. (IB)-27/(MB)/2023

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023**

**NAME OF THE PARTIES: - Indian Bank Filed Through RP Anil Drolia
V/s
Anjali Thombare Personal Guarantor of
Signet Products Private Limited**

APPEARANCES: -

FOR THE PETITIONER : Adv Raina Birla
FOR THE RESPONDENT : Absent

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). On the request of the Counsel for the Applicant, list this matter on **30.01.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)